

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 427
TO BE ANSWERED ON 3rd FEBRUARY, 2023**

CGHS FACILITIES TO AUTONOMOUS INSTITUTIONS

427. SHRI TIRATH SINGH RAWAT:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is not providing facilities of CGHS plastic card and medicine to the employees of Central Government autonomous bodies such as Central Sanskrit University, Shri Lal Bahadur Shastri National Sanskrit University and National Sanskrit University, Tirupati;
- (b) if so, the details thereof;
- (c) whether the Government is not providing CGHS plastic card and medicine facility to these central autonomous bodies due to financial constraints; and
- (d) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

- (a) to (d) Central Government Health Scheme (CGHS) is a contributory health scheme primarily meant for central government employees and pensioners. The scheme provides OPD facilities and medicines to the beneficiaries through CGHS Wellness Centres. The Autonomous Bodies/ Statutory Bodies have been issued plastic cards. However, there is also an option of printing a paper card with a beneficiary under CGHS. The Autonomous Bodies/Statutory Bodies registered with CGHS are entitled for availing OPD and Medicine facilities through CGHS Wellness Centres. Further, Autonomous Bodies/ Statutory Bodies which are not covered under CGHS scheme, have the option to adopt Central Services (Medical Attendance) Rules, 1944 for availing medical facilities or any other medical scheme as chosen by the Autonomous Body/ Statutory Body.
